- (b) if so, whether any white paper is proposed to be issued in this regard;
 - (c) if so, by when; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) No, Sir. However, liberalisation of international air services operations is an on-going process, based on passenger demand and in the interests of the national economy in the areas of tourism, trade, commerce etc.

(b) to (d) Do not arise in view of the above.

Bids for modernisation of airports

- 1326. SHRI TARIQ ANWAR: Will the Minister of CIVIL AVIATION be pleased to refer to answer to Unstarred Question 211 given in the Rajya Sabha on the 13th July, 2004 and state:
- (a) whether top companies have made bids for restructuring/modernization programme for Mumbaiand Delhi Airports; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) and (b) Yes, Sir. The details of companies and consortia that have submitted Expression of Interest are:

1. M/s Bharti Enterprises Pvt. Ltd., Singapore Changi Airport Enterprise Pte. Ltd. 2. M/s Videocon International Ltd., Methven Corporation Pty Ltd. 3. M/s Hochtief Airport GmbH, Piramal Holdings Ltd., L&T Holdings Ltd., 4. M/s Macquarie Bank Ltd., Agarwal Galvanising Pvt. Ltd eoprorts de Paris, 5. M/s GMR Infrastructure Ltd., Fraport AG, India Development Fund, 6. M/s Pah India Paryatan Ltd., TAV Investment Construction & Operation Corporation, 7. M/s GVK Industries Ltd., Airports Company South Africa Ltd., 8. M/s DLF Universal Ltd., Malaysia Airport Holdings Berhad, 9. M/s Reliance Airport Developers Pvt, Ltd., and 10. DS Construction Ltd. (DSCL), Flughafen Munchen GmbH (Munich), John Laing International Ltd UK (John Laing), Apollo Enterprises Ltd. UK (Apollo), Ebony Retail Holdings Ltd. (Ebony).